

CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO.: 352 OF 1994.

Dated this Tuesday, the 6th day of July, 1999.

CORAM : Shri Justice S. Venkataraman, Vice-Chairman.  
Shri S. K. Ghosal, Member (A).

1. B. M. Sarvaiya.
2. V. Sreenivasan.
3. M. S. Kurup.
4. S. Bhaskaran.
5. C. G. Kutty.
6. Z. T. Shah.
7. M. V. Ketkar.
8. C. N. Shetty.
9. T. T. Jose.
10. A. T. George.

... Applicants.

All working as Stenographers  
Grade-II in Bombay under Headquarters  
Western Naval Command.

(By Advocate Shri G. K. Masand  
alongwith Shri A. K. Bhatkar).

VERSUS

1. Union Of India through  
The Secretary,  
Ministry of Defence,  
South Block, New Delhi.
2. The Secretary,  
Ministry of Personnel,  
Public Grievances and Pensions  
(Department of Personnel &  
Training), New Delhi.
3. The Chief of the Naval Staff,  
Naval Headquarters,  
D.H.Q., P.O., New Delhi-110 011.
4. The Flag Officer Commanding-  
in-Chief, Headquarters,  
Western Naval Command,  
Shahid Bhagat Singh Road,  
Fort, Bombay - 400 001.

... Respondents.

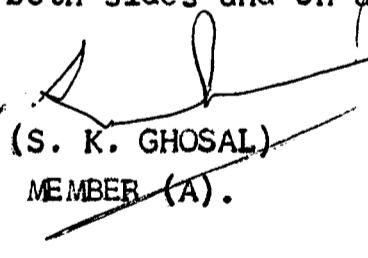
(By Advocate Shri V. S. Masurkar)

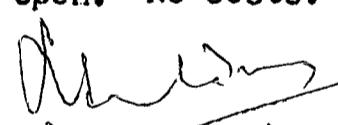
ORDER (ORAL)

PER.: SHRI JUSTICE S. VENKATARAMAN, VICE-CHAIRMAN.

The Learned Counsel for the applicant prays for permission to withdraw this application with liberty to file a fresh application before an appropriate forum in respect of the reliefs sought for in this application.

2. The applicants have filed this application seeking a direction to the respondents to implement the order of the Ministry dated 24.07.1969 and to convert the post of applicants as Stenographers from 01.08.1969. Obviously, this Tribunal will have no jurisdiction to give such a direction, as this Tribunal had not at all been constituted then. In the circumstances, we permit the applicants to withdraw this application with liberty to approach appropriate forum to seek the relief sought for by them in this application. However, it is made clear that the contentions raised by both sides and on all points are left open. No costs.

  
(S. K. GHOSAL)  
MEMBER (A).

  
(S. VENKATARAMAN)  
VICE-CHAIRMAN.